

**Notings done by Finance Minister's Son
on Official Files**

4565. SHRI MADHU LIMAYE: Will the Minister of FINANCE be pleased to refer to his statements made on the 30th April, 24th July, 12th August, 19th August and 20th August, 1968, and state:

(a) whether it is a fact that his son made any noting on any official file between the period from March, 1967 to August, 1968; and

(b) if so, on how many occasions his son made such notings on official files?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Darbhanga Medical College

4566. SHRI BHOGENDR JHA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 5735 on the 26th August, 1968 and state:

(a) whether information asked for in respect of Darbhanga Medical College has since been collected;

(b) if so, details thereof; and

(c) whether any steps are being taken to ensure that qualified professor is made the Head of Examiners for the M. B. B. S. and Post Graduate examinations in Gynaecology and Obstetrics in Darbhanga Medical College?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c). There is no Professor (internal) examiner in the Department of Gynaecology and Obstetrics in the Darbhanga Medical College, Bihar. The Professor of Gynaecology and Obstetrics has been compulsorily retired but he is continuing there on the basis of a Court injunction. He has been debarred from examinership by the Bihar University. According to the Regulations of the University of Bihar and the recommendations of the Medical Council of India it is not obligatory to appoint a Professor as Head Examiner.

Rifles imported by Ministers of M. P.

4567. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of FINANCE be pleased to state:

(a) whether the rifles entered or sought to be entered in the licenses of the present Chief Minister and the Forest Minister, Madhya Pradesh, Shri Vishnupal Singh, nephew of said Forest Minister, Shri V. S. Kholi D. F. O., Narsinghpur (M.P.) and Bakshi Ramprakash Chibber said to be of Manegae District Narsinghpur (M.P.) were legally and validly imported and after payment of requisite Customs duty;

(b) whether any steps would be taken against persons responsible, if any of these are smuggled rifles; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). Information in this regard is not readily available and will be laid on the Table of the Sabha as soon as possible.

Hindustan Latex Limited

4568. SHRI PREM CHAND VERMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) how much loss the Hindustan Latex Limited suffered on account of (i) irregularities (ii) theft (iii) stock shortage (iv) fire or any other such causes since its inception; and

(b) whether these matters were looked into and if so, the result thereof and if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) Nil.

(b) Does not arise.

धारास बाग, पहाड़गंज, दिल्ली के
सरकारी क्वार्टरों की मरम्मत

4569. श्री कंबर लाल गुप्त: क्या
निर्माण, धारास तथा पूति मंजी यह बताने की

कृपा करेंगे कि :

(क) क्या सरकार को इस बारे में शिकायतें प्राप्त हुई हैं कि आरामबाग तथा पहाड़गंज स्थित सरकारी क्वार्टरों में समय पर मरम्मत नहीं की जाती है और उस क्षेत्र सड़कों और नालियों की स्थिति बहुत खराब है;

(ख) क्या यह भी सच है कि उक्त क्षेत्र में कोई सामुदायिक केन्द्र नहीं है; और

(ग) यदि हां, तो क्या सरकार उक्त क्षेत्र के निवासियों को इन आवश्यकताओं को पूरा करने के लिये प्रबन्ध करेगी और यदि नहीं, तो इसके क्या कारण हैं ?

निर्माण, आवास तथा पूति मंत्रालय में उपमंत्रि (श्री इकबाल सिंह) : (क) जी हां ।

(ख) यद्यपि वहां कोई समुचित सामुदायिक केन्द्र नहीं है फिर भी चपरासियों के क्वार्टरों के क्षेत्र में एक अस्थाई भवन में एक पुस्तकालय तथा वाचनालय उपलब्ध है ।

(ग) क्वार्टरों, बजरी के मार्गों तथा घास के मैदानों आदि की मरम्मत के संबंध में शिकायतों पर पहिले ही से ध्यान दिया जा रहा है ।

जहां तक सामुदायिक केन्द्र का प्रश्न है उसकी व्यवस्था इस क्षेत्र के पुनर्विकास आयोजना के अन्तर्गत की जायेगी ।

दिल्ली में मकानों का निर्माण

4570. श्री कंबरलाल गुप्त : क्या स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में मकानों की संख्या आवश्यकता से कितनी कम है;

(ख) आगामी तीन वर्षों में दिल्ली में कितने मकान बनाने का विचार है;

(ग) उनमें से कितने मकान क्रमशः दिल्ली विकास प्राधिकार, नगर निगम तथा केन्द्रीय सरकार द्वारा बनाये गये; और

(घ) वर्षवार आंकड़े क्या हैं ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्रालय में उप-मंत्री (श्री ब० सु० मूर्ति) : (क) से (घ). सूचना एकत्र की जा रही है और समा पटल पर रख दी जायेगी ।

Status of Amritsar*

4571. SHRI SHRI CHAND GOYAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received a demand from the people of Amritsar in Punjab to declare Amritsar as a 'B' class city; and

(b) if so, the reaction of Government thereto?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE, (SHRI MORARJI DESAI): (a) Yes Sir, certain representations have been received from and on behalf of the Central Government employees in Amritsar for upgradation of Amritsar as a 'B-2' class city for purposes of grant of House Rent and Compensatory (City) Allowances.

(b) According to the existing policy, a city qualifies to be upgraded as 'B-2' class city only if the population of the main municipality together with its contiguous municipalities/Cantonments/Notified Areas, as disclosed in 1961 Census, exceeds 4 lakhs. Since the population of Amritsar along with that of Chhcharta municipality and Amritsar Cantonment is less than 4 lakhs according to 1961 Census, it does not qualify to be upgraded as 'B-2' class city.

Demand for the Withdrawal of Sales Tax on Silk Fabrics in Amritsar

4572. SHRI SHRI CHAND GOYAL: will the Minister of FINANCE be pleased to state:

(a) whether there is a demand by the people of Amritsar for the withdrawal of